

HIGH COURT OF DELHI : NEW DELHI

(GENL-ADMIN-I BRANCH)

No. 1901 G-70Genl-I/DHC

Dated: 21.01.23



To
The Principal District & Sessions Judge (Hqs.),
Tis Hazari Courts,
Delhi.

Sub: Notification regarding Suspension of Advocates from Practice.

Sir,

I am directed to forward herewith a copy of Notification No. 58/2023 dated 10.01.2023, on the above subject, received from the Secretary, Bihar State Bar Council of Patna, with a request to kindly circulate the same to all the Principal District & Sessions Judges, Delhi/New Delhi for information and necessary action.

Encl: as above.

Yours faithfully,

(Signature)
(Ashok Kumar)
Assistant Registrar (Genl.-I)

Genl. Br.

9
P. D. S. J. (Hqs.)
25/01/23

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

No. 4233-4243
(Genl./Misc./Circulation)/2023

Dated, Delhi the

21 JAN 2023

Sub: Notification regarding Suspension of Advocates from practicing.

Forwarded a copy of the letter bearing No. 1901/G-7/Genl-I/DHC dated 21/01/2023 and this office bearing slary No. 124/B dated 24/01/2023 alongwith its enclosure i.e. Notification Ref No. 58/2023 dated 10/01/2023 of Honorary Secretary, Bihar State Bar Council, Patna, Bihar on the subject cited above received from Ld. Assistant Registrar(Genl.I), Hon'ble High Court of Delhi, New Delhi, for information and necessary action to :-

1. All the ld. Principal District & Sessions Judges, Delhi/New Delhi (except Central-District).
2. The Ld. Principal Judge, Family Courts (HCs), Dwarika Courts, DeN.
3. All the ld. Judicial Officers posted in Central-District, Tis Hazari Courts Delhi.
4. The Chairman, Website Committee, Tis Hazari Courts, Delhi With the request to upload the same on the Website of Delhi District Courts as per rule.
5. Dealing official for uploading the same on Centralized Website through LAYERS as per rules.
6. P.S. to Ld. Principal District & Sessions Judges (HCs), Delhi for information.

(Signature)
21/01/23
(RAKESH PANDIT)

Officer in-Charge, General Branch, Central
Additional District & Sessions Judge,
Tis Hazari Courts Delhi

Encl. As above



Bihar State Bar Council

Prafull Chandra Dwivedi
Secretary

GENERAL RECEIPT
High Court of Delhi
18 JAN 2023
Receipt No. 416

Bar Council Bhawan
East of Patna High Court
Patna - 800 001
Ph: 0672-2305583
Email: bsbcpatna@gmail.com

Ref. No. 58/2023

Date: 10.01.2023

NOTIFICATION PROFESSIONAL MISCONDUCT

**NIRANJAN KUMAR, ADVOCATE,
PATNA HIGH COURT,
(En. No. 258/2011 dated 07.01.2011),**

It is hereby notified for general information that Shri Niranjan Kumar, Son of Shri Mahendra Singh, Advocate, Patna High Court (Bihar), who was enrolled as an Advocate by the Bihar State Bar Council on 07.01.2011 vide Enrolment No. 208/2011, has been suspended from practicing as an Advocate as per Resolution Item no. 07/2023 dated 08.01.2023 of Bar Council of India and unanimously adopted by Resolution No. 01/2023 dated 10.01.2023 of the Bihar State Bar Council. Thus Shri Niranjan Kumar, Advocate, Patna High Court is suspended from practicing as an Advocate in any Court or before any authority or person in India with immediate effect.

Prafull Chandra Dwivedi
10-01-23

Secretary

Bihar State Bar Council, Patna.

Memo No. BSBC 58/2023, Dated-10.1.2023

Copy forwarded to:-

1. Secretary, Bar Council of India, New Delhi.
2. The Registrar, Supreme Court of India, New Delhi.
3. All the members of Bihar State Bar Council.
4. The Registrars of all the High Courts in India.
5. The Secretary of all the State Bar Councils in India.
6. The Registrar, Central Administrative Tribunal, Patna.
7. The Registrar, State Tribunals in Patna.
8. The Secretary, all the Associations in Bihar.
9. All the Districts and Sessions Judge of Bihar with a request to communicate this notification to all the judicial officers under their jurisdiction.
10. The Secretary, Legal Aid, Patna.
11. The Advocate General, Bihar, Patna.
12. The Law Secretary, Government of Bihar, Patna.
13. The Income Tax Commissioner, Patna.
14. The Sales Tax Commissioner, Patna.
15. All the Collectors of the State of Bihar.
16. The Director, Consolidation, Bihar, Patna.
17. Parties Concerned.

THE HIGH COURT OF DELHI
(Judicial Receipt Section)
18 JAN 2023
1816
Diary No.

Prafull Chandra Dwivedi
10-01-23

(Prafull Chandra Dwivedi)

Secretary

Bihar State Bar Council, Patna

GENERAL BRANCH
Diary No. 3748
Date: 19/01/2023